

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WESTERN UNION PAYMENT SERVICES (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Western Union Payment Services (India) Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	28 March 2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65900MH2012PTC228826
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Fortune 2000 Building, Ground Floor, Unit G-101, Bandra Kurla Complex, Bandra (East), Mumbai, Maharashtra 400 051
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 November 2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Dhanshyam Patel Address : 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email - vliq.wu@gmail.com / dpatel@ckpatel.com Phone - 022-25083300 Reg No. - IBB/IIPA-001/IP-P01373/2018-19/12155, AFA valid till 20/10/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	28 December 2023

Notice is hereby given that the Western Union Payment Services (India) Private Limited has commenced voluntary liquidation on 28 November 2023.

The stakeholders of Western Union Payment Services (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 28 December 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Place:

Date:

Dhanshyam Patel

Mumbai

30 November 2023



FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF WESTERN UNION PAYMENT SERVICES (INDIA) PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Person	Western Union Payment Services (India) Private Limited
2. Date of Incorporation of Corporate Person	March 28, 2012
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Mumbai
4. Corporate Identity Number of Corporate Person	U65900MH201PTC228826
5. Address of the Registered Office and Principal Office Of Corporate Person	Fortune 2000 Building, Ground Floor, Unit G-101, Bandra Kurla Complex, Bandra (East), Mumbai, Maharashtra 400 051
6. Liquidation commencement date of Corporate Person	November 28, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Name : Dhanshyam Patel Address : 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email - vliq.wu@gmail.com / dpatel@ckpatel.com Phone - 022-25083300 Reg No. - IBBI/IPA-001/IP-P01373/2018-19/12155, AFA valid till 20/10/2024
8. Last date for submission of claims	December 28, 2023

Notice is hereby given that the **Western Union Payment Services (India) Private Limited** has commenced voluntary liquidation on 28 November 2023.

The stakeholders of **Western Union Payment Services (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before 28 December 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator : Dhanshyam Patel
Place : Mumbai
Date : November 30, 2023



फॉर्म ए जाहीर उद्घोषणा (भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (स्वेच्छा परिसमापन प्रक्रिया) विनियमन, २०१७ चे विनियमन १४ अन्वये)	
वेस्टर्न युनियन पेमेन्ट सर्व्हिसेस (इंडिया) प्रायव्हेट लिमिटेडच्या धनकोचे लक्ष वेधण्याकरिता	
संबंधित तपशील	
१. कॉर्पोरेट व्यक्तीचे नाव	वेस्टर्न युनियन पेमेन्ट सर्व्हिसेस (इंडिया) प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	२८ मार्च, २०१२
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्र.	U65900MH201PTC228826
५. कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा पत्ता	फॉर्च्युन २००० बिल्डींग, तळमजला, युनिट जी-१०१, वांद्रे कुर्ला संकुल, वांद्रे (पूर्व), मुंबई, महाराष्ट्र ४०००५१.
६. कॉर्पोरेट व्यक्तीची परिसमापन सुरु होण्याचा दिनांक	२८ नोव्हेंबर, २०२३
७. परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	नाव: धनश्याम पटेल पत्ता: ३२२, झेस्ट बिझनेस स्पेसेस, एमजी रोड, घाटकोपर पूर्व, मुंबई ४०००७७. ईमेल: vliq.wu@gmail.com / dpatel@ckpatel.com दूरध्वनी: ०२२-२५०८३३०० नोंद. क्र.: IBB/MPA-001/MP-P01373/2018-19/12155 एएफए वैधता २०.१०.२०२४ पर्यंत
८. दावे सादर करण्याचा अंतिम दिनांक	२८ डिसेंबर, २०२३

याद्वारे सूचना देण्यात येते की, वेस्टर्न युनियन पेमेन्ट सर्व्हिसेस (इंडिया) प्रायव्हेट लिमिटेडचे स्वेच्छा परिसमापन दि. २८ नोव्हेंबर, २०२३ रोजी सुरु झाले.

वेस्टर्न युनियन पेमेन्ट सर्व्हिसेस (इंडिया) प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांचे दावे पुराव्यासह दि. २८ डिसेंबर, २०२३ रोजी किंवा त्यापूर्वी परिसमापक यांच्याकडे नोंद क्र. ७ समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय कर्जदार यांनी दाव्याबाबतचे त्यांचे पुराव्यासहित दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

परिसमापकाचे नाव आणि स्वाक्षरी: धनश्याम पटेल

ठिकाण: मुंबई

दिनांक: ३० नोव्हेंबर, २०२३